

CA 1632/04

Date	Office Note	Order of the Tribunal
	feen'sym 07-1-05 list for admission on 24-01-05 feen'sym OK Copy of order prepared 1-2-05	24/01/05 Hon. Mr. A.K. Bhatnagar, J.M. Hon. Mr. D.R. Tiwari, AM. Shri J.K. Chakrawarti brief holder of Shri Sudama Pandey counsel for the applicant. Shri Shesh Mani Mishra has filed his Vakalatnama on behalf of the respondents. MA 330/05 is for withdrawing the original Application as the applicant does not want to press the case. Learned counsel for the applicant Shri J.K. Chakrawarti brief holder of Shri Sudama Pandey press this application. Therefore, the MA 330/05 is allowed. Original Application is dismissed as not pressed. Counsel for the respondents has no objection. AM Shukla/- J.M.